



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 494/2021
M.A. No. 624/2021**

This the 04th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Mrs. Ritu Sharma, aged 51 years
w/o Sh. Vipul Sharma
working as PGT(Chem), in K.V. Golemarket
New Delhi
R/o A16, 2nd Floor, New Rajinder Nagar
Delhi-110060.
2. V. Shobhan Babu, aged 53 years
s/o Sh. V. Anthaiah
working as PGT(Chem), in K.V. Karimnagar
R/o 1.21.307, Chittaraiah Colony, Venkatapuram
Secunderabad-500015.
3. Ashok Kumar Pathak, aged 51 years
s/o late Sh. Jagdish Pathak
working as PGT(Hindi), in K.V. No. 1, Barauni
R/o Williams Town, Behind Rani Kothi
B. Deoghar (Jharkhand).
4. Baboo Singh Rathore, aged 50 years
s/o Sh. Amar Singh Rathore
working as PGT(Physics), in K.V. No. 3, AFS
Bikaner(Raj)
r/o 10/958, Malviya Nagar, Jaipur (Raj).
5. A.K. Singh, aged 49 years
S/o late Sh. U.N. Singh
working as PGT(English), in K.V. Shalimar Bagh, New Delhi
R/o 266-267, Ground Floor, Pocket 7, Sector 24
Rohini, Delhi-85. ... Applicants

(through Sh. Yogesh Sharma, Advocate)

Versus



1. Kendariya Vidyalaya Sangathan
Through the Commissioner
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi.
2. The Additional Commissioner (Admin)
Kendariya Vidyalaya Sangathan
18, Institutional Area
Shaheed Jeet Singh Marg, New Delhi.

... Respondents

(through Sh. A.K. Pandey for Sh. O.P. Shukla, Advocate)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

The applicant is working as Post Graduate Teacher (PGT) in the KVS. For promotion to the post of Vice Principal, there is a facility of Limited Departmental Competitive Examination (LDCE). One such examination has been conducted in the year 2018, and the applicant has also participated therein. It is stated that the select list of 70 candidates was published and the applicant was kept in reserve. According to the applicant, only 61, out of 70 selected candidates reported, and though, the verification of certificates etc. was undertaken to fill the remaining vacancies in February, 2020, it has not been finalized so far. In this background, she filed this OA with a prayer to direct the respondents to expedite the



process of finalizing the promotion under the LDCE quota.

2. We heard Shri Yogesh Sharma, learned counsel for the applicant and Shri A. K. Pandey, learned counsel for the respondents.

3. The LDCE has taken place in the year 2018. It is not known as to whether the process was completed or still it is in progress. The applicant asserts that in the verification of records undertaken in February, 2020, her name was also considered. The respondents need to expedite the process so that uncertainty does not continue indefinitely.

4. We, therefore, dispose of the OA directing the respondents to complete the process of filling up the posts under the LDCE quota conducted in 2018 within four weeks from the date of receipt of a copy of this order, if not already done. The applicant shall be informed about the result of such finalization.

Pending MA shall also stand disposed of.

There shall be no order as to costs.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/vinita/pj/ns/ankit/akshaya/